

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No223
CA(CAA)/14(AHM)2022

Order under Section 230-232 of Co.Act,2013

IN THE MATTER OF:

Silicate Minerals (I) Pvt Ltd
20 Microns Nano Mionerals Ltd

.....Applicant

.....Respondent

Order delivered on ..27/04/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhinal Shah, Adv.
For the Respondent :

ORDER

Order Reserved.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**